NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 176-182 of 2017 in C.P. No. 43/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Virendra R Gandhi Ors.

V/s.

Vadilal Enterprises Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. A. R. Stoth

Adv. 46-list Petitino

2. Parks Canhailai

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3. Keyur Grandhi alw Raheel Patel Adv.

Respondent =

4. PAVANS GODIAWALA ADVOCATE RESPINO.

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ORDER

Learned Advocate Mr. Arjun Sheth present for Original Petitioner. Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Original Respondent. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Sandeep Singhi present for Original Respondent No.3. Learned Advocate Mr. Parth Contractor present for Original Respondent.

Both sides counsels represented that they will report about the settlement process on 13.11.2017.

Hence, list the matter on 13.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.